## Light/Heavy Industries in backward areas

1444. SHRI B. SATYANARAYAN REDDY; Will the Minister of INDUSTRV be pleased to state:

- (a) the details of heavyilight mdustness et up in the economically backward areas in the country during the Sixth Plan period, State-wise:
- (b) the names of backward areas in the country, state-wise where no heavy or light industry has been set up at all; and
- (c) the steps being taken by Government to set up industries in the backward areas during the Seventh Plan period?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-ARUNA-VELOPMENT (SHRI Μ. CHALAM): (a) and (b)'ihe Statewise break-up of the number of Letters of Intent (LOI) Industrial Licences (II.) and DGTD registrations issued for setting up industries in the backward areas during the years 1980 lev 1985 (up to March) is given in the attached statement {See Appendix CXXXVI, Annexure No. 20], The details such as name of undertaking, location, item of manufacture etc. are published by the India Investment Centre in their "Monthly News letter", copies of which are available in the Parliament Library.

(c) Setting up of industries in any particular district|arca is the primary concern of the State Government concerned. The Central Government supplements their efforts through various fiscal concessions and subsidies, available for setting up industries in backward areas.

## Remuneration of Public Sector Staff

1445. PROF. C. LAKSHMANNA; Will the Minister of INDUSTRY be pleased to ^ate:

(a) whether Government propose to increase gross remuneration of public sector staff to Rs. 10000!- per month; if «o.

whether integrated policy would be EH med to cover all staff; und

(b) v\hethei Governmen\* propose to make appointments !o jobs ot Rs. 4000—5000 and whether the UPSC would be involved in selections?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M ARUNACHALAM): (a) No. Sir.

(b) Government is the appointing authority for all Board-level appointments ' including Chief Executi/es and Functional Directors in Cen-ral public enterprises. For full-time Board-level appointments in the pay range of Rs 3000-Government make appointments on the recommendations of the Public En-U'prises Selection Board (PESB). There h no proposal to associate UPSC with such selections.

1446. [Transferred to tlie 10th Decern\* he,-, 1985]

## Drugs sold under loan licence

1447. SHRI MUKHTIAR SINGH MA-LIK: Will the Minister of INDUSTRY be pleased to state:

- (a) how many drugs are being sold under loan licence arrangements by Cadila, Alembic, Ranbaxy, Cipla nnd Unichem; and
- (b) whether permission to utilise loan licences was obtained from Government and if not, what action Government propose to take against the companies for violations of Rules and Regulations?

IHE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH); (a) and (b> Permission to produce drugs under loan licence arrangements is granted by tha State Drug Controllers and as such this information is not available in this Department.